GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3546
ANSWERED ON:04.08.2014
FRAUD BY PLACEMENT AGENCIES
Choudhary Shri Ram Tahal;Jadhav Shri Prataprao Ganpatrao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of complaints received in respect of frauds and cheating of the unemployed youths by the placement agencies during each of the last three years, State/UT-wise;
- (b) the details of action taken against the illegal placement agencies along with the number of persons arrested during the said period, State/UT-wise; and
- (c) the steps/measures taken by Government to prevent exploitation of unemployed youths, etc. by these placement agencies?

Answer

MINISTER OF STATE FOR STEEL, MINES AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a) & (b): The complaints against fraud and cheating by placement agencies are dealt with by the State Governments. This information is not maintained centrally. However, the data of complaints received from States/UT Governments is at Annex.
- (c) Ministry has entrusted a study on ILO convention 181 regarding Private Placement Agencies to V.V. Giri National Labour Institute. The scope of study includes a gap analysis of existing legal frame work at both National and State Level.